

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/6339/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the 3rd December, 2021.

Sub: **Cancellation of casual leave .**

Ref:- Your letter No. MACT/N/324, dtd 29.11.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of casual leave on 20.11.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/6340/A, dated , 3-12-2021

Copy to:

1. The Project Manager, Gauhati High Court.

8.17
03/12/21
JT.REGISTRAR (VIGILANCE)

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